

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati the 26th February, 2020

No.HC.VII-14/2020/ 1235 /A. The Chief Judicial Magistrate, Bongaigaon, is directed to act as Civil Judge, Bongaigaon, in addition to her own duties, on the days to be fixed by the District and Sessions Judge, Bongaigaon, until further orders.

No.HC.VII-14/2020/ 1236 /A. The Addl. Chief Judicial Magistrate, Bongaigaon, is directed to act as Principal Magistrate, Juvenile Justice Board, Bongaigaon, in addition to his own duties, on the days to be fixed by the District and Sessions Judge, Bongaigaon, until posting of regular Officer.

No.HC.VII-14/2020/ 1237 /A The Munsiff-cum-Judicial Magistrate, 1st Class, Bongaigaon, is directed to act as Special Railway Magistrate of the districts in and around Bongaigaon i.e. Barpeta, Goalpara, Dhubri, Chirang, Baksa, Kokrajhar, in addition to his own duties on the days to be fixed by the District and Sessions Judge, Bongaigaon, until posting of regular Officer.

By Order,
Id. / - Gautam Baruah,
REGISTRAR (VIGILANCE)

Memo NO. HC.VII-14/2020/ 1238 -1249 /A.

Dated 26.02.2020

Copy to:-

1. The LR-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati with a request to invest Smti Sujata Dutta, Chief Judicial Magistrate, Bongaigaon with the powers of Civil Judge and issue necessary Notification in respect of allowing the Addl. Chief Judicial Magistrate, Bongaigaon to act as Principal Magistrate, Juvenile Justice Board, Bongaigaon and Munsiff-cum-Judicial Magistrate, 1st Class, Bongaigaon to act as Special Railway Magistrate.
2. The Principal Accountant General, Assam, Beltola, Maidamnagar, Guwahati
3. The District and Sessions Judge, Bongaigaon for information and necessary action
4. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati
5. The Chief Judicial Magistrate, Bongaigaon
6. The Addl. Chief Judicial Magistrate, Bongaigaon
7. The Munsiff-cum-Judicial Magistrate, 1st Class, Bongaigaon
8. The Private Secretary to Hon'ble Mr. Justice N. Kotiswar Singh, JAD, Gauhati High Court, Guwahati for favour of his Lordship's kind information
9. The Private Secretary to Hon'ble Mr. Justice Mir Alfaz Ali, Portfolio Judge for Bongaigaon district, Gauhati High Court, Guwahati for favour of his Lordship's kind information.
10. The Project Manager, Gauhati High Court, Guwahati for uploading in the Gauhati High Court website
11. The C.A. to Registrar General/ Registrar (Vigilance)/ Registrar (Judl.)/ Registrar (Admn.)/ Registrar (Estt.), Gauhati High Court, Guwahati
12. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati for publication of the Notification in the Assam Gazette

REGISTRAR (VIGILANCE)
GAUHATI HIGH COURT, GUWAHATI

26/2/2020
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